



भारतीय प्रतिभूति
और विनिमय बोर्ड
Securities and Exchange
Board of India

By Registered Post A.D

Central Public Information Officer
Email: cpio_ho@sebi.gov.in

CPIO/ NS/656659-2021-22/21157/1
August 26, 2021

Shri Prerit Misra,
13 A, Maurya, 2 Naylor Road,
Off Mangaldas Road,
Maharashtra- 411001
(M)- 9881379692

Sir,

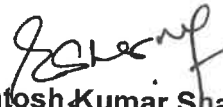
Sub: Compliance of CIC Order no. CIC/SEBIH/A/2019/656659 dated 08-07-2021

This has reference to your two RTI applications dated September 07, 2019 & September 17, 2019 (received by SEBI vide RTI MIS Portal) in terms of RTI Act, 2005 and in compliance of CIC Order no. CIC/SEBIH/A/2019/656659 dated July 08, 2021. Our reply is as under:

Reply to the Query:

The information sought regarding blocking of E-mail IDs of chronic complainants is available on the SCOREs website under FAQ Nos. 37, 38 and 39 at the following link:
<https://scores.gov.in/scores/Docs/FAQ-SCORES.pdf>

Yours faithfully,


Santosh Kumar Sharma